

IN THE HIGH COURT OF JHARKHAND AT RANCHI

**L.P.A. No. 528 of 2018**

Arjun Yadav ... .. Appellant

Versus

The State of Jharkhand and others ... .. Respondents

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**CORAM: HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**

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For the Appellant: Mr. Sushil Kr. Sharma, Advocate  
For the Respondents: Mr. Kaushik Sarkhel, GA-V  
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**Oral Order**  
**05/ Dated: 09.07.2020**

Mr. Sushil Kumar Sharma, learned counsel, informs that the appellant has already taken 'No Objection Certificate' from him, however, no Vakalatnama appears to have been filed till date.

Be that as it may, let the Office examine the matter and submit a report whether a fresh Vakalatnama has been filed or not in the present case.

Put up this matter on 23.07.2020.

**(Dr. Ravi Ranjan, C.J.)**

**(Sujit Narayan Prasad, J.)**